

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

28-09-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

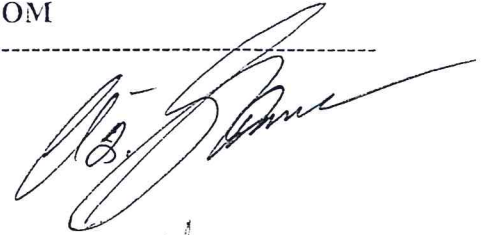
APPLICATION NUMBER : MA/414/IB/2018
PETITION NUMBER : CP/699/IB/2017
NAME OF THE PETITIONER(S) : Punjab National Bank
NAME OF THE RESPONDENTS : Gemini communication ltd
UNDER SECTION : 22(3)(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

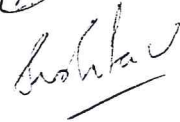
M. L. Ganesh

For PNB &
Other Creditors



SUBHMITA UDAYASANKAR

COUNSEL FOR IRP



~~Aishwarya Mohan Gahrana~~

AISHWARYA MOHAN GAHRANA

Resolution Professional



ARUN KARTHIK MOHAN

Counsel to R-2
(in Application)

ORDER

Counsel for the COC is present. The IRP along with his counsel is present.
Counsel for the Financial Creditor is present.

Heard both the sides. Submitted the arguments in part. Put up on **01.10.2018**
at **10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)